

ADDENDUM TO FORM G PUBLISHED ON 27-09-2026

INVITATION FOR EXPRESSION OF INTEREST FOR

**M/S STC VENTURES PRIVATE LIMITED OPERATING AS A WHOLESALE TRADER OF
STEEL, RAW MATERIALS, PETROCHEMICALS, AND SOLVENTS IN MUMBAI**

*(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

Sl. No.	RELEVANT PARTICULARS	
1.	Last date for receipt of expression of interest	27.10.2026 (Originally 12.10.2026)
2.	Date of issue of provisional list of prospective resolution applicants	06.11.2026 (Originally 22.10.2026)
3.	Last date for submission of objections to provisional list	11.11.2026 (Originally 27.10.2026)
4.	Date of issue of final list of prospective resolution applicants	21.11.2026 (Originally 06.11.2026)
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.11.2026 (Originally 11.11.2026)
6.	Last date for submission of resolution plans	26.12.2026 (Originally 11.12.2026)

Note: All other particulars not specifically amended above, shall remain same as per the Form G
Dated 27th September, 2026.

Place: Mumbai
Date: 13.10.2026

SD/-

Purusottam Behera

Resolution Professional

**In the matter of M/s STC VENTURES PRIVATE
LIMITED**

Registration No: IBBI/IPA-002/IP-00940/2019-20/12993

AFA Valid upto: 31.12.2026

IBBI Registered Address: Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29, Sion
(East) Mumbai ,Mumbai City ,Maharashtra ,400022

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